

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH PUNE



I.A. 227/2023
IN
APPEAL 31/2023

PRAVINSINGH ARJUN

SHEDGAONKAR AND ORS. APPELLANTS

V/S.

THE GSEIAA MEMBER

SECRETARY AND ORS.RESPONDENTS

AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT NO. 1

I, Shri Johnson B. Fernandes major of age, Indian National, Working as the Member Secretary of the Goa State Environment Impact Assessment Authority, i.e. Respondent No.1 hereinabove, having office at 4th floor Dempo Tower, Patto, Panaji-Goa do hereby on solemn affirmation state on oath as under:

1. I say and submit that this affidavit is in continuation with the earlier affidavit with a view to respond to the queries raised by this Hon'ble Tribunal during the last hearing on 07/03/2024 and to address the concerns raised by appellant in the Rejoinder.
2. It is stated that after finalization of Minutes of Meeting (MoM) and recommendation of the proposal for 'Environmental Clearance' (EC) the complete draft of the final EC letter is

prepared.

3. The entire process of EC is handled through the dedicated PARIVESH portal prepared by MoEF&CC. The application is made on the PARIVESH portal directly by the project proponent. The ToR, MoM of the SEAC and MoM of the SEIAA, are uploaded to the portal by Respondent No.1.
4. Similarly, it is stated that the final EC letter is also directly uploaded through and to the PARIVESH portal by Respondent No.1. Only the covering letter is auto-generated by the PARIVESH portal on the date of upload and display to the PARIVESH portal.
5. The page below is prepared by Respondent No.1 and hence has the outward number and date written by hand on it.

GOA STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY

Constituted by the Ministry of Environment, Forest and Climate Change,
Government of India

C/o Department of Environment and Climate Change
4th Floor, Dempo Towers, Patto Panaji Goa - 403001.
e-mail: goaseac@gmail.com

No:61/3/2022-23/GSEIAA/Project-Prop/137

Date: 28/08/2023

“No.61/3/2022-23/GSEIAA/Project-Pro/137 Date:
28/08/2023”

6. However, when this letter is uploaded to the PAREIVESH portal by the Respondent No.1, then the first page of EC is generated with the footer as below.



“EC Identification No. – EC23B039GA122812 File No. – GA/EC/0092/2023 Date of Issue EC – 28/08/2023 Page 1 of 14”



7. The date of issue mentioned in it, which is 28/08/2023 in this present matter, is the date of upload of the complete EC letter along with all its pages to the PARIVESH portal. This is footer and date auto-generated. Thereafter, from this date onward, the EC is available to everyone, including the Project Proponent AND the public at large.
8. The website is always operative. If there is any glitch, the same is rectified by the NIC helpline and query raised on the WhatsApp Group created by MoEF&CC.
9. Respondent No.1 states that in this specific matter, the EC was uploaded on the website on 28/08/2023 and was available to anyone and everyone through the PARIVESH portal. The copy of timeline as downloaded from the PARIVESH portal is at **Annexure ‘A’**
10. The Respondent No.1 had also approached the NIC Monitoring cell to provide the details of uploading of the EC granted to Respondent No.2 and the NIC Monitoring cell have directed us to check the timeline of the proposal on state portal. It is only upon checking the state portal the Annexure ‘A’ is generated. Hereto annexed as **Annexure ‘B’** is the copy of the communication between Respondent No.1 with NIC Monitoring cell.
11. Respondent No.1 has not received any complaint for the failure to access the website OR download the data from the website, in respect of the above matter, from any of the Appellants OR

Respondents in this matter.



VERIFICATION

I, the deponent above-named do solemnly affirm that all that is stated in this affidavit is true to the best of my knowledge and belief, which is based on the records available in respect of the issue involved in the above-captioned Appeal. Nothing false has been stated herein.

Solemnly affirmed on this 18th day of March 2024.



[Signature]
Member Secretary, Goa-SEIAA
DEPONENT

Executed before me
At Calisngute Bardez - Goa
Reg. No. 48/03/2024/P
Dated: 18/03/2024

[Signature]
Venefrada C/P.P.B Gracias
Advocate & Notary Gov State

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TimeLine Details

Annexure A

Proposal received date at each stage of flow.

Proposal No.* : SIA/GA/INFRA2/429263/2023

Project Name* : Deltin Town

Project Sector* : INFRA-2

Date of submission* : 16 May 2023

Submitted by Proponent	Query for Shortcoming(if any) by SEIAA	Resubmission of Proposal by Proponent	Accepted by SEIAA and forwarded to SEAC	Query for Shortcoming(if any) by SEAC	Resubmission of Proposal by Proponent	Accepted by SEAC	Forwarded to SEIAA for EC	EC Letter Uploaded On/EC Granted
16/05/2023	N/A	N/A	17/05/2023	N/A	N/A	05/06/2023	N/A	28/08/2023



Details of Proposal No.SIA/GA/INFRA2/429263/2023 dated 16/05/2023

2 messages

EIA Goa State Secretariat Patto, Panaji <goaseac@gmail.com>
To: Monitoring Cell <monitoring-ec@nic.in>, officer1.env@nic.in
Cc: sanjeev joglekar <sanjucat@yahoo.com>

Wed, Feb 7, 2024 at 2:59 PM

Sir / Madam,

Kindly provide details such as time and date on which Environmental Clearance to the proposal No.SIA/GA/INFRA2/429263/2023 dated 16/05/2023 was granted (Delta Corp Limited) on Parivesh Portal.

Regards
Supporting Staff
Goa SEIAA/SEAC

Monitoring Cell <monitoring-ec@nic.in>
To: goaseac@gmail.com
Cc: vikash kumar <officer1.env@nic.in>, sanjucat@yahoo.com

Wed, Feb 7, 2024 at 3:15 PM

Dear Sir,

Kindly check the timeline of the proposal on state portal.

Regards,
Monitoring Team,
Forest and Climate Change Informatics Division (FCCID)
Ministry of Environment, Forest and Climate Change.
Room no. A-338, 3rd Floor, Agni-Block
Indira Paryavaran Bhawan Jor Bagh Road, New Delhi-110003
Toll Free Number. 1800119792

From: goaseac@gmail.com
To: "Monitoring Cell" <monitoring-ec@nic.in>, "vikash kumar" <officer1.env@nic.in>
Cc: sanjucat@yahoo.com
Sent: Wednesday, February 7, 2024 2:59:43 PM
Subject: Details of Proposal No.SIA/GA/INFRA2/429263/2023 dated 16/05/2023
[Quoted text hidden]